

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

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CA (CAA) No. 767/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Allied Commodities Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1/ Ms Priyanka S Tibrewal, Adv } for Applicants  
2/ Ms Narmali Basu, Adv }

  
27/08/18

ORDER

Ld. Counsel for applicant is present.

As requested adjourned for hearing on 25/09/2018.



(Jinan K.R.)  
Member (J)